

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. †433.**

TO BE ANSWERED ON THE 18TH JULY, 2017/ ASHADHA 27, 1939 (SAKA)

EXTORTION AND KIDNAPPING BY NAXALITES

†433. DR. BANSHILAL MAHATO:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government is aware of incidents of the extortions and kidnapping by naxalites in the naxal affected areas;

(b) if so, the amount extorted and the number of people kidnapped by naxalites during the last three years, State-wise including Chhattisgarh;

(c) whether incidents of destroying assets/infrastructure has also been reported from these areas;

(d) if so, the details of such incidents, losses caused and the number of accused persons arrested during the said period, State-wise; and

(e) the corrective measures taken by the Government to stop recurrence of such cases?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) to (e): CPI (Maoist) and other LWE outfits reportedly collect illegal funds through 'levy'/extortion from road contractors, brick-kiln owners, illegal mining operators, contractors involved in government works and developmental schemes, private transporters, stone crushers, mining contractors, opium cultivators, ganja smugglers, coal processing factories, tendu patta contractors and labour etc involved in bamboo cultivation,

self-help groups in rural areas. Though an exact quantification is not possible, a study conducted by the Institute of Defence Studies and Analysis (IDSA), Delhi in 2013, has assessed that the CPI (Maoist) party has been collecting not less than Rs.140 crores annually from a variety of sources. The State-wise details of total incidents of kidnapping by the LWE and resultant killings during the last three years and in the current year are at Annexure-1. The details of cases of extortion by LWE groups and the numbers of persons arrested/killed in the cases of abductions and extortions are not Centrally maintained.

The State-wise details of damage to economic infrastructure by the Left Wing Extremists during the last three years and in the current year are given at Annexure-2. This includes attacks on mobile towers, mining infrastructure, railway properties, Government buildings, schools, roads, bridges, etc. The quantum of damage to economic infrastructure and persons arrested in these incidents are not Centrally maintained. 'Police' and 'Public Order' being State subjects, cases related to extortion, kidnapping and damage to property / economic infrastructure are registered, investigated and prosecuted by the State Governments.

The Central Government closely monitors the situation and has a multi-pronged strategy towards combating LWE including security related measures; development related interventions; and ensuring rights and entitlements of local communities.

State-wise details of abduction including resultant killing by LWE groups during last three years and in the current year

State	2014		2015		2016		2017 (till June 30)	
	Incidents	Deaths	Incidents	Deaths	Incidents	Deaths	Incidents	Deaths
Andhra Pradesh	6	2	7	4	2	1	0	0
Bihar	19	6	16	5	18	3	4	0
Chhattisgarh	29	13	35	19	35	13	12	4
Jharkhand	58	15	30	19	28	9	10	0
Kerala	0	0	1	0	0	0	0	0
Madhya Pradesh	0	0	0	0	5	2	0	0
Maharashtra	4	1	7	5	7	7	1	1
Odisha	22	11	14	8	17	8	7	3
Telangana	0	0	5	2	0	0	0	0
Total	138	48	115	62	112	43	34	8

State-wise details of incidents of destruction of property/infrastructure by LWE groups during the last three years and in the current year

State	2014		2015		2016		2017 (till June 30)	
	Incidents	Deaths	Incidents	Deaths	Incidents	Deaths	Incidents	Deaths
Andhra Pradesh	6	2	7	4	2	1	0	0
Bihar	19	6	16	5	18	3	4	0
Chhattisgarh	29	13	35	19	35	13	12	4
Jharkhand	58	15	30	19	28	9	10	0
Kerala	0	0	1	0	0	0	0	0
Madhya Pradesh	0	0	0	0	5	2	0	0
Maharashtra	4	1	7	5	7	7	1	1
Odisha	22	11	14	8	17	8	7	3
Telangana	0	0	5	2	0	0	0	0
Uttarakhand	0	0	1	8	5	7	8	2
Total	138	48	115	62	112	43	34	8
